

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The officials of the CPWD Enquiry Office, Lodhi Road, entered Qr. No. C3/F. 39, Lodhi Colony, in September, 1980, on official duty, to demolish the unauthorised structures constructed by the allottee in the premises. The sub-tenant of the allottee was present at that time.

(b) and (c). Do not arise.

Allocation of Funds for Development of Gardens

4892. **SHRI CHITTA MAHATA:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have allocated funds for development of garden projects in different State during the Sixth Plan; and

(b) if so, the allocation of funds State-wise and name of the gardens?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). The information is being collected and will be laid on the Table of the House.

Central Assistance for Repairs and Rehabilitation after Flood in River Vansadhara

4893. **SHRI GIRIDHAR GOMANGO:** Will the Minister of IRRIGATION be pleased to state:

(a) the Central assistance so far released to the Government of Orissa in the year 1980-81 and 1981-82 for repairs and rehabilitations after the flood in river Vansadhara and other rivers in the year 1980;

(b) the funds provided by the Government of Orissa from the State Sector for flood damage works apart from the funds of the Central Government

in different sub-divisions of the flood-affected districts so far and utilised; and

(c) the minor and major works already completed and yet to be taken up the rehabilitation of the people of this area taken up so far and other related matters of importance yet to be taken up in different flood-affected areas in detail?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b). The Central Government have released a non-plan grant of Rs. 2820.39 lakhs during 1980-81 to the Government of Orissa for flood relief measures and for repair and restoration of public properties damaged by floods during the year 1980-81. The State Government have reported that on the basis of information available so far Rs. 3820.40 lakhs have been spent.

(c) The State Government have reported that 771 roads, 1250 buildings, 1602 river and canal embankments and 107 minor irrigation projects damaged by floods have been restored fully. Restoration work of 725 school buildings including new buildings has also been completed. Repairs to 2140 P.S. and G.P. Roads and 1245 minor irrigation projects and tanks, 2005 wells and 428 buildings have also been completed under community development and rural reconstruction.

The State Government do not have readily available the particulars of the incomplete works. The sanction to the housing schemes for rehabilitation of people in Gunupur Sub-Division has been obtained by the State Government in October 1981 and works have been taken in hand.

Problems Faced by Cocoa Growers of Kerala

4894. **SHRI A. NEELALOHITHADASAN NADAR:** Will the Minister of AGRICULTURE be pleased to state whether Government of India are aware of the problems faced by the

cocoa growers of Kerala and if so, the details thereof as also the steps taken to solve the problems?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R.V. SWAMINATHAN): Yes, Sir. Main problem of cocoa growers in Kerala is marketing. State Government of Kerala are implementing a scheme for procuring cocoa from growers and primary processing in co-operative sector. For this purpose 20 co-operative Societies have already been sanctioned and financial assistance to set up fermenting and drying facilities have been provided. State Government of Kerala have appointed Kerala Marketing Federation and the Central Arecanut Marketing and Processing Cooperative Ltd., (CAMPCO), Mangalore to lift stocks from these Societies on no profit and no loss basis. Government of Kerala are also examining question of setting up processing plant for manufacture of finished products or intermediate products like cocoa butter.

Besides, Modern Bakeries (1) Ltd., a Public Sector Enterprise also proposes to set up a cocoa beans processing plant in Kerala. The Industrial Development Corporation of Kerala has also proposed to establish new processing units.

Requirement of Coconut Oil and its Production

4895. SHRI E. K. IMBICHIBAVA: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) what is the quantity of Coconut Oil required by the nation; and

(b) what is the quantity produced in India?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY): (a) There is no firm estimate of the specific requirement of coconut oil in

the country. However, the total requirement of edible oils has been assessed to be between 36 and 38 lakh tonnes annually.

(b) The quantity of coconut oil produced is estimated to be around 1.7 lakh tonnes.

Performance of Cooperative Credit Institutions

4896. SHRI JANARDHANA POOJARY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that there has been a dismal performance of the cooperative credit institutions in the rural areas;

(b) whether any assessment of the amount which is due to primary agricultural societies has been made;

(c) whether Government have conducted any studies to identify the causes of overdues in cooperative credit institutions;

(d) if so, the details thereof; and

(e) whether in view of (a) above, Government are considering to strengthen the commercial banking infrastructure in rural areas?

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) to (f). No, Sir. The quantum of agricultural credit provided by the cooperatives